



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.11.2025

### **NOTICE**

Please take notice that the following matter listed in the Court – II on 17.11.2025 was not taken up. The next date of hearing in the matter is **19.01.2026**.

| S. No. | Case No.                                                  | Name of the parties                                                       | Counsel for Appellants | Counsel for Respondents                                                        |
|--------|-----------------------------------------------------------|---------------------------------------------------------------------------|------------------------|--------------------------------------------------------------------------------|
| 1.     | Comp. App. (AT)<br>No. 2 of 2024<br><br><b>Part Heard</b> | WestBridge Ventures II Investment Holdings<br>Vs.<br>Anupam Mittal & Ors. | Rajendra Barot         | Ruby Singh Ahuja<br>Varun Kumar<br>Areez Gazdar- R1<br>Palash S. Singhai- R4&5 |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)